

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : IBA/810/2020**  
**NAME OF THE PETITIONER : Muthoot Fincorp Ltd**  
**NAME OF THE RESPONDENT(S) : Dr. Sharmila Anand**  
**UNDER SECTION : Sec 95(1) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. T. Sai Krishnan for the Applicant. Ld. Counsel Ms. Astha, representing counsel from the office of Ld. Counsel Mr. Saurabh Kalia for the Respondent stated that the main Counsel is not available.

List the application for hearing on **10.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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